

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 579 of 1998

Tuesday, this the 19th day of December, 2000

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER  
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. M.G. Raju,  
EDDA [Extra Departmental Delivery Agent],  
Thengodu,  
Kochi-21 ...Applicant

[By Advocate Mr. K.G. Anil Babu]

Versus

1. The Union of India, represented by the  
Secretary, Ministry of Communications,  
Department of Posts, New Delhi.

2. The Director General of Posts,  
Dak Bhavan, New Delhi.

3. The Assistant Postmaster General,  
Central Region, Kochi-16

4. The Sub Divisional Inspector (Postal),  
Thrippunithura Sub Division.

5. The Assistant Superintendent of Post Offices,  
Ernakulam Sub Division,  
Ernakulam, Kochi-24 ...Respondents

[By Advocate Ms. Rajeswari. A, ACGSC (rep.)]

The application having been heard on 19th of December, 2000,  
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The applicant seeks to quash A3 and to direct the 4th  
and 5th respondents to appoint him as ED Packer, Panayappilly  
Sub Post Office in the existing vacancy by giving a transfer  
from Vennala Sub Post Office.

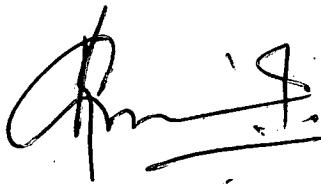
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2. When the Original Application was taken up, the learned counsel appearing for the applicant submitted that the Original Application is not pressed.

3. Accordingly, the Original Application is dismissed as not pressed.

Tuesday, this the 19th day of December, 2000



G. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER



A.M. SIVADAS  
JUDICIAL MEMBER

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List of Annexure referred to in this order:

1. A3 True copy of the letter No. CC/2-95/96 dated 16-10-97 of the 3rd respondent.